

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**E.P. 2 OF 2016 IN APPEAL NO. 188 OF 2014,
E.P. 3 OF 2016 IN APPEAL NO. 190 OF 2014,
E.P. 4 OF 2016 IN APPEAL NO. 73 OF 2014,
E.P. 5 OF 2016 IN APPEAL NO. 194 OF 2014 AND
E.P. 6 OF 2016 IN APPEAL NO. 192 OF 2014**

Dated : 4th October, 2016

In the matter of:

<u>E.P. 2 OF 2016 IN APPEAL NO. 188 OF 2014</u>	
M/s Hi-Tech Industries. ...	Appellant(s)
Vs.	
Himachal Pradesh State Electricity Board Ltd. ...	Respondent(s)
<u>E.P. 3 OF 2016 IN APPEAL NO. 190 OF 2014</u>	
M/s Parvati Steel & Alloys ...	Appellant(s)
Vs.	
Himachal Pradesh State Electricity Board Ltd. ...	Respondent(s)
<u>E.P. 5 OF 2016 IN APPEAL NO. 194 OF 2014</u>	
M/s Suraj Fabrics Industries Ltd. ...	Appellant(s)
Vs.	
Himachal Pradesh State Electricity Board Ltd. ...	Respondent(s)
<u>E.P. 5 OF 2016 IN APPEAL NO. 194 OF 2014</u>	
M/s Suraj Fabrics Industries Ltd. ...	Appellant(s)
Vs.	
Himachal Pradesh State Electricity Board Ltd. ...	Respondent(s)
<u>E.P. 6 OF 2016 IN APPEAL NO. 192 OF 2014</u>	
M/s SPS Steel Rolling Mills Ltd. ...	Appellant(s)
Vs.	
Himachal Pradesh State Electricity Board Ltd. ...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **15.11.2016.**

Court Master